DIVISION BENCH
COURT - II

O-238

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/112(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	**SANJAY CHAKRAVARTY** **VS** **CONVEYOR & ROPEWAY SERVICES PRIVATELIMITED**
UNDER SECTION	**SEC. 58(3)** **SEC. 59** **SEC. 213** **SEC. 241(1)** **SEC. 242(4)** **RULE 11 OF NCLT**

Appearance (via video conferencing/physically)

Mr Shaunak Mitra, Adv.] For the Petitioner
Mr. S. K. Ray, Adv.]
Ms Zeba Khan, Adv.]
Ms Muskan Saha, Adv.]

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **20.09.2024.**

Anamitra Pal
Court Officer

S. Ghose